## GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY **RAJYA SABHA UNSTARRED QUESTION NO.** 1640 ANSWERED ON 21/12/2022

## SCHEME TO PROVIDE EDUCATION TO ECONOMICALLY BACKWARD CHILDREN

1640 Shri Rajmani Patel:

Will the Minister of Education be pleased to state:

(a) whether Government is aware that a large group of children below the age of ten years are not attending schools;

(b) if so, the details thereof;

(c) whether Government has launched a portal to compile data of out-of-school children belonging to poor strata of society; and

(d) if so, the details thereof along with the scheme/proposal of Government to provide education to economically backward children?

## ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) to (d): Education is in the Concurrent List of the Constitution and majority of the schools come under the purview of the respective State and UT Government. As per Unified District Information for School Education, 2021-22, dropout rate at primary level is 1.5.

The Department of School Education and Literacy with effect from 2018-19 has launched an Integrated Centrally Sponsored Scheme for School Education- Samagra Shiksha. The scheme has now been aligned with the recommendations of NEP 2020 to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under the scheme, financial assistance is provided to States and UTs for undertaking various activities for universalisation of school education, including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas, free uniforms, free text books, transport allowance and undertaking enrolment & retention drives. Further, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, transport/ escort facility are also supported to bring out of school children to the formal schooling system. Further, under the student oriented component for the children with special needs, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates the appropriate Government to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighbourhood school.

Section 12(1)(c) of the RTE Act, 2009 provides for admission of children belonging to weaker sections and disadvantaged groups in the schools specified in sub-clauses (iii) and (iv) of clause (n) of section 2 in Class I (or below) to the extent of at least 25 percent of the strength of that class.

For implementation of the provision of the Act the respective State/ UT Government is required to notify the disadvantaged groups and weaker sections, per child cost and start admissions as per the laid down procedure and have a grievance redressal mechanism in place.

The Central Government is supporting States and UTs for re-imbursement of expenditure incurred towards payment made to private schools for admission of children under Section 12(1)(c) from 2014-15.

The Department of School Education and Literacy has developed an online module for compiling the data of Out of School Children (OoSC) identified by each State/UT and their mapping with Special Training Centres (STC) on the PRABANDH Portal (http://samagrashiksha.in). The concerned State/UT validates the child wise information of the identified OoSC and STC uploaded by the concerned Block Resource Centre of the State for monitoring the progress of mainstreaming of OoSC.

Further, financial assistance upto Rs. 2000 per annum is provided for Out of School Children of age group of 16-19 years, belonging to socio economically disadvantaged groups, for completing their education through NIOS/SIOS, for accessing course materials and certification.

Under 'Pradhan Mantri Poshan Shakti Nirman' (PM POSHAN) one hot cooked meal in Government and Government aided schools is provided to students at the elementary level of education, including Balvatika.

Also, Section 10 of the RTE Act states that it shall be the duty of every parent or guardian to admit or cause to be admitted his or her child or ward, as the case may be, for elementary education in the neighbourhood school.

Also, under National Means-cum-Merit Scholarship Scheme scholarship is awarded to meritorious students of economically weaker sections to arrest their drop out at class VIII and encourage them to continue the study at secondary stage. \*\*\*\*